



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



DIRECTION

Dated: 6th December, 2022

Subject: Direction under section 13, read with sub-clause (i) of clause (b) of sub-section (1) of section 11, of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) regarding submission of periodical reports on revenue and usage.

RP-5/6/(1)/2022-FEA-II - Whereas the Telecom Regulatory Authority of India (hereinafter referred to as the "Authority"), established under sub-section (1) of section 3 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) (hereinafter referred as the "TRAI Act, 1997"), has been entrusted with discharge of certain functions, *inter alia*, to ensure compliance of terms and conditions of licence; regulate telecommunication services; notify rates for telecommunication service; protect the interest of service providers and consumers of the telecom sector;

2. And whereas the Authority, in order to discharge the functions under the TRAI Act, 1997, monitors the performance of the telecom service providers (hereinafter referred to as "TSPs") on a regular basis and accordingly, the Authority, vide its Direction No. 303-2(3)/2018-F&EA dated 13th June, 2018, *inter alia*, directed all TSPs to submit the report on revenue & usage to the Authority, on quarter basis, within forty five days from the date of the end of respective quarter, except fourth quarter of the financial year for which the report shall be submitted within sixty days from the date of the end of the quarter, in Format-A (for wire-line services), Format-B (for limited mobility services) and Format-C (for full mobility services) annexed with the said Direction;

3. And whereas the Department of Telecommunication has amended the Unified Licence Agreement, wherein the Format of 'Statement of Revenue' and 'License Fee' for Access services has been revised and the term Applicable Gross Revenue (ApGR) has been included before the Adjusted Gross Revenue (AGR), and accordingly, the Authority has decided to revise the Formats for submitting the report on revenue and usage;

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"प्रभावी विनियमन - सुगम संचार"
"Effective Regulation - Ease of Communication"

4. Now, therefore, in exercise of the powers conferred upon it under section 13, read with sub-clause (i) of clause (b) of sub-section (1) of section 11, of TRAI Act, 1997, the Authority, in supersession of Format-A (for wire-line services), Format-B (for limited mobility services) and Format-C (for full mobility services) annexed to the Direction No. 303-2(3)/2018-F&EA dated 13th June 2018, hereby directs all the TSPs to submit quarterly report on revenue and usage to the Authority within forty five days from the end of each quarter, except the fourth quarter of the financial year for which the report shall be submitted within sixty days from the end of the quarter, in the revised Format-A (for wireless services) and Format-B (for wireline services) annexed with this Direction. The reports may also be sent electronically to e-mail ID fa@tra.gov.in.



(Amit Sharma)
Advisor (F&EA)

Encl.:

- i. Revised Format-A (for wireless services)
- ii. Revised Format-B (for wireline services)

To,

All Telecom Service Providers

Information to be submitted for Wireless Service provision

Service Provider:

Service Area:

[All the data elements should be provided in absolute numbers]

		Postpaid				Prepaid			
		Month 1	Month 2	Month 3	Month 1	Month 2	Month 3		
1	Subscriber Base								
2	Number of outroamers (i.e. number of unique inter-circle and international outroamers in a month)								
3	Number of inroamers (i.e. number of unique inter-circle and international inroamers in a month)								
		To Wireline		To Wireless		To Wireline		To Wireless	
		Own Network	Other Network	Own Network	Other Network	Own Network	Other Network	Own Network	Other Network
4	Number of outgoing MOUs (by home subscribers in home service area)								
4.1	MOUs - Local (intra-circle)								
4.2	MOUs - STD (inter-circle)								
4.3	MOUs - ISD								
		From Wireline		From Wireless		From Wireline		From Wireless	
		Own Network	Other Network	Own Network	Other Network	Own Network	Other Network	Own Network	Other Network
5	Number of incoming MOUs (by home subscribers in home service area)								
5.1	MOUs - Local (intra-circle)								
5.2	MOUs - STD (inter-circle)								
5.3	MOUs - ISD								
6	Number of outgoing SMS (by home subscribers in home service area)								
6.1	Local (intra-circle)								
6.2	National (inter-circle)								
6.3	International								
7	Average Holding Time(In seconds)								
7.1	Local calls (intra-circle)								
7.2	STD calls (inter-circle)								
7.3	ISD Calls								
8	Usage of Outroamers (i.e. usage from outside the home service area)								
8.1	Number of incoming minutes								
8.2	Number of local outgoing minutes								
8.3	Number of STD outgoing minutes								
8.4	Number of ISD outgoing minutes								
8.5	Number of outgoing SMS								
9	Revenue from subscribers (in Rs.) (excluding service tax)								
9.1	w.r.t. usage in Home service area								
9.1.1	Rental revenue (all monthly recurring charges)								
9.1.2	Call Revenue								
9.1.2.1	Outgoing local calls								
9.1.2.2	Outgoing STD calls								
9.1.2.3	Outgoing ISD calls								
9.1.3	Revenue from SMS (including fixed charges, if any)								
9.1.4	Revenue from Data (including fixed charges, if any)								
9.1.5	Revenue from other VAS (including fixed charges, if any)								
9.1.6	Revenue from other sources (please provide the breakup in the Table below)								
9.1.7	Total (9.1.1+9.1.2.1+9.1.2.2+9.1.2.3+9.1.3+9.1.4+9.1.5+9.1.6)								
9.2	Revenue from outroamers w.r.t. usage from outside the home service area								
9.3	Gross revenue from home subscribers (9.1.7+9.2)								
9.4	Revenue receivable on account of inroamers								
9.5	Interconnect charges Receivable (in Rs) on account of								
9.5.1	Local calls								
9.5.2	STD calls								
9.5.3	ISD Calls								
9.5.4	SMS								
9.5.5	Total (9.5.1+9.5.2+9.5.3+9.5.4)								
9.6	Total Gross Revenue (9.3+9.4+9.5.5)								
10	Applicable Gross Revenue (after deducting items mentioned at Note 1 from Total Gross Revenue)								

11	Intra-circle/Inter-circle/ International Roaming Payment- Pass through charges payable for outroamers (based on actual settlement rates)		
12	Interconnect charges Payable (In Rs) on account of		
12.1	Local calls		
12.2	STD calls		
12.3	ISD Calls		
12.4	SMS		
12.5	Total (12.1+12.2+12.3+12.4)		
13	Net Revenue (In Rs.) (10-11-12.5)		
14	ARPU per month (In Rs)		

Note 1

- 1 Revenue from operations other than telecom activities/ operations
- 2 Revenue from activities under a license from Ministry of Information and Broadcasting
- 3 Receipt from USO Fund
- 4 Items of 'Other Income' as listed below:-
 - i Income from Dividend
 - ii Income from Interest
 - iii Capital Gains on account of profit of Sale of fixed assets and securities
 - iv Gains from Foreign Exchange rates fluctuations
 - v Income from property rent
 - vi Insurance claims
 - vii Bad Debts recovered
 - viii Excess Provisions written back

Information to be submitted for wireline service provision

Service Provider:
Service Area:

(All the data elements should be provided in absolute numbers)

		Postpaid				Prepaid			
		Month 1	Month 2	Month 3	Month 1	Month 2	Month 3		
1	Subscriber Base								
		To Wireline		To Wireless		To Wireline		To Wireless	
		Own Network	Other Network	Own Network	Other Network	Own Network	Other Network	Own Network	Other Network
2	Total MOUs (outgoing)								
2.1	MOUs - Local (within SDCA)								
2.2	MOUs - STD								
2.2.1	Intra Circle								
2.2.2	Inter Circle								
2.3	Mous-ISD								
		To Wireline		From Wireline		From Wireless		From Wireless	
		Own Network	Other Network	Own Network	Other Network	Own Network	Other Network	Own Network	Other Network
3	Total MOUs (Incoming)								
3.1	MOUs - Local (Within SDCA)								
3.2	MOUs- STD								
3.2.1	Intra-circle								
3.2.2	Inter-circle								
3.3	MoUs-ISD								
4	Average Holding Time (In seconds)								
4.1	Local calls								
4.2	STD calls								
4.3	ISD calls								
5	Revenue from subscribers (in Rs.) (excluding service tax)								
5.1	Rental revenue								
5.2	call Revenue								
5.2.1	Local								
5.2.2	STD								
5.2.3	ISD								
5.3	Revenue from other sources (please specify)								
5.4	Total								
6	Interconnect charges receivable (In Rs.) on account of								
6.1	Local calls								
6.2	STD calls								
6.3	ISD calls								
6.4	Total								
6.5	Total Gross Revenue (5.4+6.4)								
7	Applicable Gross Revenue (after deducting items mentioned at Note 1 from Total Gross Revenue)								
8	Interconnect charges Payable (in Rs.) on account of								
8.1	Local calls								
8.2	STD calls								
8.3	ISD calls								
8.4	Total								
9	Net Revenue (in Rs.) (7-8.4)								
10	ARPU per month (in Rs)								

- Note 1
- 1 Revenue from operations other than telecom activities/ operations
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 - iii Capital Gains on account of profit of Sale of fixed assets and securities
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